

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Criminal Appeal No(s). 1184/2015

t(s) SANTOSH KUMAR UPADHYAY

Appellan

VERSUS

REGISTRAR GENERAL, HIGH COURT OF
JUDICATURE AT ALLAHABAD AND ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and stay and suspension of sentence and
office report)

WITH
CrI.A. D.27190/2015
(With Office Report)

Date : 18/09/2015 This appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Vibhakar Mishra, Adv.
Mr. Sunil Kumar Verma, Adv.
Mr. Birender Kumar Adv.
Mr. Sunil Kumar Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

of In the meantime, there shall stay of sentence
imprisonment alone.

(Ashok Raj Singh)
Court Master

(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by Deepak
Mansukhani
Date: 2015.09.26 10:30:49
IST
Reason: DSC of Deepak
Mansukhani is being used by
Ashok Raj Singh.